



2026:AHC:50564

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 5649 of 2026

Abdul Mazid And Another

.....Petitioner(s)

Versus

State Of Up And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Manoj Kumar Gautam
Counsel for Respondent(s)	:	C.S.C., Zainul Abdin

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. List revised. Nobody is present on behalf of petitioners. Learned Standing Counsel for the respondent-State and Sri Zainul Abdin, learned counsel for the respondent-caveator is present.

2. The petitioners have preferred present writ petition inter-alia with the following prayers :-

"A. To issue a writ, order or direction in the nature of quash the impugned order dated 06.11.2025 passed by Respondent no. 3, it is further be pleased to direct the respondent no. 2 to consider the recall application and pass appropriate order by providing the opportunity of hearing."

3. It reveals from perusal of the record that recall application filed by the petitioner is pending consideration before the respondent no.2.

4. If it is so the respondent no.2-Sub District Magistrate, Thakurdwara, District Moradabad is directed to directed to decide the same expeditiously.

5. With the aforesaid observations, present writ petition is dismissed.

(Prakash Padia,J.)

March 12, 2026

Pramod Tripathi